

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

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CP-22/95
OA-1190/94

Date of decision 30-8-1995

Hon'ble Shri N.V.Krishnan, Vice Chairman (A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri A.K.Goyal
s/o Shri B.B.L. Goyal,
Asstt.Engineer, H.P.T. Kingsway,
Delhi-9

Petitioner

(Petitioner present in person)

Versus

1. Director General (Shri S.K.Kapoor)
All India Radio,
Akashvani Bhawan, Sansad Marg,
New Delhi-110001
2. The Superintending Engineer,
(Shri O.P.Bhatti)
High Power Transmission,
All India Radio, Kingway Delhi-9

Respondents

(By Advocate Shri B.K.Punj proxy
counsel for Shri M.M.Sudan)

ORDER (ORAL)

▀ Hon'ble Shri N.V. Krishnan, Vice Chairman (A) ▀

Petitioner present in person and seeks
permission to withdraw the Contempt Petition.
Permission is granted. Accordingly, contempt
petition is dismissed as withdrawn.

Lakshmi
(Smt.Lakshmi Swaminathan)
Member (J)

(N.V. Krishnan)
Vice Chairman (A)

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